

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH,  
ALLAHABAD**

Dated: This the 25<sup>th</sup> day of July 2018.

Original Application No. 330/00712/2017

**PRESENT:**

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER -A  
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER -J**

Keshav Prasad Kushwaha, aged about 59 years, S/o Shri Ramakant Kushwaha, Presently working as Program Executive, All India Radio, Gorakhpur, R/o 48G, Indira Nagar, Rasoolpur, Gorakhpur.

.....**Applicant**

By Adv: Shri A.K. Singh/Shri M.K. Upadhyaya

**V E R S U S**

1. Union of India through General Manager, North Eastern Railway, Gorakhpur.
2. Chief Workshop Manager, Signal Workshop, North Eastern Railway, Gorakhpur Cantt., Gorakhpur.
3. Chief Workshop Manager (Personnel) Signal Workshop, North Eastern Railway, Gorakhpur Cantt. Gorakhpur.
4. Divisional Signal Telecommunication Engineer, Signal Workshop, Gorakhpur.

..... Respondents

By Adv: Shri P.N Rai

**ORDER****BY HON'BLE DR. MURTAZA ALI, MEMBER – J**

Heard Shri P.K Mishra holding brief of Shri S.K. Om counsel for the applicant and Shri P.N. Rai counsel for the respondents.

2. Learned counsel for the applicant submitted that the applicant does not wish to press this O.A. and seeks its withdrawal unconditionally.

3. Learned counsel for the respondents has no objection if the O.A. is dismissed as withdrawn.

4. Accordingly, O.A. is dismissed as withdrawn. No costs.

Member (A)

Member (J)

Manish/-